

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:745

ANSWERED ON:23.11.2000

PILFERING OF LIQUOR

ASHOK NAMDEORAO MOHOL;M.V.V.S MURTHI;SHIVAJI MANE

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether seven of the cabin crew members of Air India have been caught pilfering liquor from a flight on August 26, 2000 as reported in Times of India dated September 3, 2000 and Economic Times dated September 9, 2000 etc.;

(b) if so, the facts of the matter reported therein;

(c) whether Air India Management has taken any action against those guilty officials;

(d) if so, details thereof; and

(e) the steps taken to check such pilferage in future?

Answer

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV)

(a),(b), (c), (d) and (e):- The Air India Security department had conducted surprise Security Checks on Seven Cabin crew members after operating flight AI-309 of August 26,2000 on Tokyo-Bangkok sector and apprehended them with inflight items. All the seven crew were placed under suspension and charge sheeted. Enquiry Committee has been constituted to enquire into the charges levelled against the Cabin Crew, except one Cabin crew, who has been dismissed from the service of the Company with effect from October 16,2000 in view of his voluntary admission of the charges levelled against him. Department enquiry proceedings are in progress in respect of other six Cabin crew members and necessary action will be initiated against them depending on the outcome of the enquiry proceedings. The management has decided to conduct more security checks to ensure that the menace of pilferage is totally curbed. The management has also issued directions to the Cabin Crew with respect to carriage of hand baggage and its dimensions so that items cannot be taken away. A Task force consisting of Director(HRD),Director(IFS),Director(Operations) and Director (Security) has also been constituted to study these problems and recommend suitable measures to Management.